

Through FAX

(J.H.C. Sch. 1-7)

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From:  
**Ambuj Nath,**  
Registrar General,  
High Court of Jharkhand  
Ranchi.

File No. XXII(5)/2/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. The Principal Judicial Commissioner,  
Ranchi,
2. The Principal District & Sessions Judge,  
Jamshedpur.

Sub: - Regarding nomination for attending two days “International Conference” organized by National Green Tribunal of India, along with other co-sponsors at New Delhi, India on 3<sup>rd</sup> & 4<sup>th</sup> November, 2017.

Sir,

With reference to the subject noted above, I am directed to inform you that the Court has been pleased to nominate you for attending two days “International Conference” organized by **National Green Tribunal of India, along with other co-sponsors at New Delhi, India on 3<sup>rd</sup> & 4<sup>th</sup> November, 2017.**

This is for your information and needful.

Yours faithfully,  
Sd/- **Ambuj Nath**  
Registrar General

Memo No. 4620 / Apptt.

Ranchi dated the 11/10/2017

Copy forwarded to the Secretary to Hon'ble Mr. Justice Swatanter Kumar, Former Judge, Supreme Court of India, Chairperson, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi – 110001 / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.

  
11.10.17  
Registrar General